

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 26-04-2024 AT
02.30 P.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/945(CHE)/2024

PETITION NUMBER : CP(IB)/62(CHE)/2024

NAME OF THE APPLICANT : Indian Bank

**NAME OF THE RESPONDENT(S) : J Aldrin Selvarani (Yashica Electronics
Pvt Ltd)**

UNDER SECTION : Sec 60(5) of IBC, 2016

ORDER

Ld. Counsel Ms. Bhargavi Sundararajan for the Financial Creditor. Mr. Ashok Seshadri, RP is present in person.

This is a report filed by RP under section 99 of the IBC, 2016.

The RP has proposed initiation of Insolvency Resolution Process against the Personal Guarantor.

Report be served on the Personal Guarantor and AOS be filed.

List the **application along with the main Company Petition on 03.05.2024.**

-Sd-
VENKATARAMAN SUBRAMANIAM
Member (Technical)

phk

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)